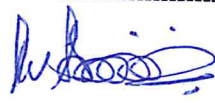



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

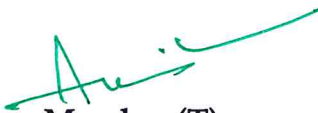
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

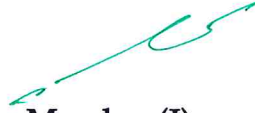
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 122/2017	-	For hearing	Rule-4 of IB	New Age Real Properties, LLP Vs Bhuvana Infra Projects Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	DR K-V-SATYIVAS Advocate 9959223615	New Age Real Properties LLP	
2.	K. Ravichandran Advocate	Bhuvana Infra	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
Heard both sides in part. For continuation. List it for 08.01.2018.


Member (T)


Member (J)